

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : CA(CAA)/733/2019
Petition No : CP(CAA)/21(CHE)2023
Name of Petitioner :
& : O G Spinners Pvt Ltd
Name of Respondent :
Section : Sec 230-232 of CA, 2013

ORDER

Present: Mr. Pawan Jhabakh, Ld. Counsel for Applicant.
Mr. Avinash Krishnan Ravi, Ld. Counsel for RD.

RD report is still awaited.

Ld. Counsel for the RD submits that report will be filed very shortly.

List the application for report / hearing on **26.06.2024**.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**